

Practical Industrial Training

1240. **Dr. Satyawadi** : Will the Minister of Education be pleased to state:

(a) number of engineering students selected subject-wise for practical industrial training in various factories at the Government expenses for the year 1955-56;

(b) the names of the centres where those students will be sent for training;

(c) the total amount to be paid as stipends to those students; and

(d) the number of Scheduled Castes students, if any, among them?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) to (d). A statement giving the required information is laid on the Table of the House [See Appendix XI annexure No. 57].

मालवा भौल पल्टन

१२४१. श्री अमर सिंह डामर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) भूतपूर्व इन्दौर राज्य क रजिडेंसी एरिया की मालवा भौल पल्टन के कितने सिपाहियों को केन्द्रीय सेना में सम्मिलित किया गया है; और

(ख) उनमें से कितने सैनिकों को पेन्शन आदि देकर सेवा-निवृत्त किया गया ?

गृह-कार्य उपमंत्री (श्री बातार) : (क) कोई नहीं ।

(ख) समाचार एकत्र किये जा रहे हैं और सभा-पटल पर रख दिये जायेंगे ।

Life in a test Tube

1242. **Shri M. L. Agrawal** : Will the Minister of Natural Resources and Scientific Research be pleased to state whether any research has been made in India for creating simple form of life in a test tube?

The Deputy Minister of Education (Dr. K. L. Shrimall) : No, Sir.

Kolar Gold Fields

1243. **Shri T. B. Vittal Rao** : Will the Minister of Natural Resources and Scientific Research be pleased to state whether Government of Mysore have approached the Central Government for financial aid for nationalising the Kolar Gold ?

The Deputy Minister of Education (Dr. K. L. Shrimall) : No, Sir.

Cost Accountants Diplomas

1244. **Shri P. Ramaswamy** : Will the Minister of Education be pleased to state:

(a) whether the Diplomas given by the Incorporated Association of Cost Accountants, Sydney (Australia) are recognised by Government; and

(b) whether it is a fact that the Indian Federal (now Union) Public Service Commission gave an assurance on the subject to the High Commissioner of Australia in India?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) The Diplomas are not recognised by Government.

(b) No, Sir.

Army School of Education, Pachmarhi

1245. **Shri Kamath** : Will the Minister of Defence be pleased to state :

(a) the monthly wages of sweepers, men and women separately at the Army School of Education, Pachmarhi, Madhya Pradesh ; and

(b) the reasons for disparity, if any ?

The Deputy Minister of Defence (Sardar Majithia) : (a) There is no institution called the Army School of Education, Pachmarhi. Presumably, the reference is to the Army Educational Corps Centre and School, Pachmarhi. No female sweepers are employed in that school. The scale of pay prescribed for sweepers (both men and women) under the Civilians in Defence Services (Revision of Pay) Rules, 1947 in all Defence establishments (including the Army Educational Corps Centre and School, Pachmarhi) is Rs. 30-½-35. In addition, they are eligible for dearness allowance at Rs. 40/- per month, half of which is treated as pay. The sweepers employed in Pachmarhi in the above-mentioned scale of pay are also entitled to house rent and compensatory (city) allowances at the following rates subject to the fulfilment of the prescribed conditions :—

	Compensatory (City) allowance	House Rent allowance
	Rs.	Rs.
Below Rs. 55	3	5
Rs. 55—60	5	7